

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2802
ANSWERED ON:13.03.2015
MISREPRESENTATION BY PRIVATE HOSPITALS
Godse Shri Hemant Tukaram

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of misrepresentation by the private hospitals with regard to treatment provided to the patients belonging to Economically Weaker Sections (EWSs) category;
- (b) if so, the details thereof; and
- (c) the action taken or proposed to be taken by the Government against such hospitals?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c): Health is a State Subject and hence no such information is maintained centrally. However, Directorate of Health Services (DHS), Government of National Capital Territory (NCT) of Delhi (GNCTD) has informed that out of 49 identified private hospitals, 4 private hospitals namely

(i) Mool Chand Khairati Ram Hospital,

(ii) St. Stephen's Hospital,

(iii) Sitaram Bharia Institute of Science and Research and

(iv) Rockland Hospital (Qutab Institutional Area) have been exempted by Hon'ble High Court of Delhi from providing free treatment vide its order passed on 28.04.2014 in WP

(C) Numbers 1478/2012, 3737/2012, 3792/2013 and 7183/2013. The GNCTD has filed SLP No. 2725-26/2015 in the Hon'ble Supreme Court challenging the order of Hon'ble High Court passed on 28.04.2014. Land and Development Office, Ministry of Urban Development has also decided to file SLP against Hon'ble High Court's order exempting St. Stephens Hospital and Moolchand Khairati Ram Hospital for providing free treatment.

The DHS, GNCTD has informed that one private Hospital i.e. Rajiv Gandhi Cancer Institute & Research Centre, allotted land by Delhi Development Authority (DDA), has never provided free treatment to eligible EWS patients and the Directorate of Health Services, Government of NCT of Delhi has recommended cancellation of its lease-deed to the DDA, the land owning agency.

The DHS, GNCTD has informed that another Hospital namely Dr. B.L.Kapoor Memorial Hospital has stopped providing free treatment to eligible patients of EWS category since last week of May, 2014. The DHS, GNCTD has issued a legal notice to the hospital authority. DDA, the land owning agency, has also been asked to clarify the condition of free treatment to eligible patients by the Hospital, as per allotment conditions.